

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **22.08.2022** (MONDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
 Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins) No 319/2022 & IA No 676/2022	Dr K V Srinivas V	Y.Suryanarayana	
2.	Company Appeal(AT) No 60/2022 & IA No 683/2022	Able Automobiles Private Limited V Rekha Singhal	Judy James	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(INS) No.336/2021	V.S. PALANIVEL V P SRIRAM CS With	APR Associates	Prerna Khatri - A.K. Mylsamy& Associates
4.	Comp App (AT)(INS) No.339/2021 (IA NO 701& 702/2021)	V.S. Palanivel V P Sriram With	APR Associates	Prerna Khatri - A.K. Mylsamy& Associates
5.	Comp App (AT)(INS) No.343/2021 (IA NO 709, 711&710/2021)	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd.	APR Associates	Prerna Khatri - A.K. Mylsamy& Associates

6.	Company Appeal(AT)(Ins) No 289/2022	S.C.Brother Lorry Transport Service V Resolution Professional of Empee Distilleries Limited Mr.S.Rajendran	Dinesh, P.M.Kathir	Savitha R1 Avinash Krishnan Ravi – R2
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For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 311/2021	Rheem Matrix Pvt Ltd V S12 Microsystems Pvt Ltd	Ashutosh Kumar Mishra & Associates	B.S.Theerthesh
8.	Comp App (AT)(CH)(Ins) No. 269/2022 & IA No 571,572, 623/2022	V.Venkata Sivakumar V IDBI Bank Ltd & 2 Ors With	Venkata Sivakumar	NVS & Associates R1
9.	Comp App (AT)(CH)(Ins) No. 207/2022 & IA No 454/2022	Chinna Rao & 3 Ors V Venkata Sivakumar&Ors	Keerthikiran Murali	Venkata Sivakumar
10.	Comp App (AT)(CH) No. 58/2022 & IA No 654,655/2022	S.P.Arunkumar V Mira Alloy Steels Pvt Ltd	M/S. Ramani & Shankar	Roshan Atiq M
11.	Comp App (AT)(INS)90/2022 (IA NO 205,204,206/2022)	Mr. Sutanu Sinha V Life Insurance Corporation of India	P.Giridharan	Deepak Narayanan
12.	Comp App (AT)(CH)(Ins) No.153/2022	Telangana State Trade Promotion Corporation Ltd. V A.P.Gems& Jewellery Park Private Limited and 2 Ors	AbishekJenasenan Aparajitha Vishwanath Niveda CP Sneha Parthasarathy	T.Sai Krishnan-R2 P.Soma Sekar Reddy-R3
13.	Com App (AT)(CH)(INS) No.46/2021 (IA NO 101/2021,IA NO 103/2021,IA NO 102/2021,IA NO 277/2022)	Punjab National Bank V KSK Mahanadi Power Company Limited	Mr. Biswajit Dubey, Ms. Srideepa Bhattacharyya, Ms. Neha Shivhare, Ms. Preethi Mohan	Mr. Sumesh Dawan, Advocate R1, Mr. Y. Suryanarayana, Advocate R2, Mr. Arvind Rajagopal, Advocate R2,

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp. App (AT)(CH)(Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others WITH	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14 DVAS Prasad R13
15.	Comp App (AT)(CH)(Ins) No.132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14
16.	Comp. App (AT)(CH)(Ins) No. 298/2021	Madras Chemicals & Polymers V Vijay Aqua Pipes P Ltd	T. Ravichandran	Notice Returned on R1 No such Company in this Address (03/02/2022) Notice Returned on R2 Addressee left (03/02/2022)
17.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd With	Sumesh Dhawan VaijayantPaliwal Ms. Charu Bansal	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare
18.	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020) & IA No. 670, 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. SumitBinani	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare	Sumesh Dhawan VaijayantPaliwal Ms. Charu Bansal

19.	Comp App (AT)(CH)(Ins) No. 115/2022 IA No. 271,272 & 273/2022	Tushara Energy Ventures P Ltd V Varnika Industries Pvt Ltd	Mithunshashank	
20.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd &ors V Hyderabad Securities & Enterprises Ltd &ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinha – R1, 2, 3, 5-13 Y. Suryanarayana R14 -R17 Anup Jain Abhishek Baid – R18 Amol Sharma – R19
21.	Comp App (AT)(CH)(Ins) No. 238/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Shruti Kanodia Deepika Murali	T. Ravichandran R1 Varun Srinivasan R3 Akshay Sharma R4 R2 Notice Returned 08/11/2021

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

- For Assistance,
1. Asst Registrar -PH No.: 044-2888 0504
 2. For VC Link - nclatchennai@gmail.com